

take steps to ensure introduction of the course during academic session 1993-94; and

(f) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Some computer firms offered a scheme of computer literacy to Kendriya Vidyalaya students on a voluntary basis. Under the scheme, the premises of Kendriya Vidyalayas after class hours, computer literacy could be taught by the firms to students who volunteer to pay some fees to the firm. Students of the following Kendriya Vidyalayas in Delhi have paid fees in advance to avail of the scheme:

1. Shalimarbagh
2. R.K. Puram, Sector-VIII
3. R.K. Puram, Sector-II
4. R.K. Puram, Sector-IV
5. No. 2, Delhi Cantt.
6. Tagore Garden.
7. Janakpuri
8. Andrewsaganj
9. Gole Market
10. INA Colony.

(c) No, Sir.

(d) to (f) The details are in the process of finalisation by the Kendriya Vidyalaya Sangathan.

Pay Fixation of Kendriya Vidyalayas Teachers

3908. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that fixation of pay of teachers of Kendriya Vidyalayas in senior scale admissible to them w.e.f. 1st January, 1986 has not yet been done in Delhi and some other regions; and

(b) if so, the details thereof and by when it is likely to be done?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Senior Scale is admissible to eligible teachers after completion of 12 years of regular service and as such, fixation of pay in Senior Scale from the applicable date is a continuing process. All the Assistant Commissioners of Regional Offices, including Delhi, are empowered to grant the senior scale, fix the pay as and when teacher of their regions become eligible.

Admission Under Special Dispensation Scheme

3909. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the in-take of students under different eligible categories in Kendriya Vidyalayas during the current academic session and in the preceding session;

(b) what is the total number of students granted admission under special Dispensation Scheme during the above sessions, class and Vidyalaya-wise;

(c) whether this number conforms to the recommendations made by Malini Bhattacharya Committee; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Other Backward Classes in the Country

3910. SHRI P. UPENDRA:

SHRI CHIMANBHAI MEHTA:

SHRI SARADA MOHANTY:

SHRI SHANKAR DAYAL

SINGH:

SHRIMATI MIRA DAS: